

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court I**

Item No.33

**CP (IB) No.28/Chd/Pb/2023
Under Section 95, IBC 2016**

In the matter of:-

Intec Capital Ltd

...Petitioner

Versus

Harsh Thapar

...Respondent/Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 22.12.2023.

Sd/-
Court Officer

November 7, 2023
Pdp